

pany with the National Airports Authority (NAA). The scope of TOT covers transfer of technical know-how including complete documentation, training, supply of jigs and fixtures to enable BEL manufacture and sell Airports Surveillance Radar and Monopulse Secondary Surveillance Radar. The agreement also provides for buy-back arrangements of components, modules, sub-systems and services from BEL the American Company M/s Westinghouse Overseas Corporation (WOSCO). The agreement will be in force for 8 years during which period M/s WOSCO would supply BEL all updates and improvements to the radar systems for incorporation by BEL. BEL has also been given exclusive sales right in India and rights of non-exclusive sales in other countries excluding USA where it will be through M/s WOSCO. The cost of TOT is US\$ 5.954 million.

Liberalisation of Aviation Policy

6757. KUMARI PUSHPA DEVI SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether Government have liberalized the charter and aviation policy;

(b) if so, the details thereof;

(c) whether the further liberalisations of charter and aviation policy is necessary to increase the flow of tourists; and

(d) if so, the steps taken thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAR NABI ASAD): (a) and (b): The guidelines for operation of tourist charter flights to India have been liberalized. Under the revised guidelines, the following amendments have recently been made:-

- (i) Hoteliers recognised by the Department of Tourism have been brought at par with the Indian Principal / Travel agent / Operator to sponsor tourist

flights.

- (ii) Foreign exchange required to be remitted by tourists from S. A. A. R. C. countries is now 50% of the remittance required in the case of tourists from other countries.

(c) and (d): The guidelines for operation of tourist charter flights to India are amended as and when required with a view to promote tourism in India.

Setting Up of Dooradarshan Kendras/ T.V. Relay Centres

6758 SHRI PARASRAMBHAREWAJ Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the plans drawn up and being implemented to set up more Dooradarshan Kendras and T V Relay Centres during the Eight Plan period;

(b) the total population likely to be covered by the above expansion programme; and

(c) to what extent the INSAT-1B is helpful; in the above expansion Plan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO)

(a) The following number of TV projects are under implementation/envisaged to be set up as part of Dooradarshan's on-going VII Plan schemes and schemes under Annual Plans 1990-91, 1991-92 and 1992-93:-

- (i) Programme Production Centres (PPCs) / Programme Generation Facility (PGF) Centres
- (ii) TV Transmitters of varying power (including Transmitter projects for augmentation of power)